Annexure - 3

Name of the corporate debtor: Zenica Performance Cars Private Limited; Date of commencement of CIRP: 22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 26.05.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Date of cecipt Amount claimed Amount claimed Amount covered by cecipt Amount covered by guarantee Paguarantee Pagu	S.No. Name of creditor	Det	Details of claim received		Details of claim admitted						Amount of any mutual	Amount of	Amount of	Remarks, if any
Auto				Amount claimed		Nature of claim			r share in CoC	continge	dues, that may be	claim not admitted	claim under verification	
Limited Courantee Couran	1 HDFC Bank Limite	ted 08.04	.04.2021	1,871,284,836	1,871,284,836	Auto Premium Loans,Loan Against	1,871,284,836	1,871,284,836	No 57.56%	-	-	-		Claims received already stand verified and finalized on the basis of information/documents provided by the Financial Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
Ltd Ltd If finalized on documents provide subject to the books of Accountification and Penal Am I The Federal Bank Limited 10.05.2021 158,083,770 158,083,770 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% Claims received finalized on documents provisibject to the books of Accountification of the books of Accountification of the books of Accountification in the penal Am I The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 OD-EDFS Loan 158,083,770 No 4.86% The Federal Bank Limited 10.05.2021 158,083,770 No		shmir Bank 06.04	.04.2021	845,253,742	845,253,742		845,253,742	845,253,742	No 26.00%	-	-	-		Claims received already stand verified and finalized on the basis of information/documents provided by the Financial Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
finalized on documents prov subject to the books of Accor which have-no		ance Private 08.04	.04.2021	464,915,629	376,362,524	Vehicle Loan	464,915,629	464,915,629	No 11.58%	-	-	88,553,105		Claims received already stand verified and finalized on the basis of information/ documents provided by the Financial Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far. However, Penal Interest charged @21 % amounted RS 123, 974, 346.53 is accepted and Penal Amt Rs 88, 553, 104.47 is rejected.
	4 The Federal Bank L	Limited 10.05.	.05.2021	158,083,770	158,083,770	OD-EDFS Loan	158,083,770	158,083,770	No 4.86%	-	-	-		Claims received already stand verified and finalized on the basis of information/ documents provided by the Financial Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
TOTAL 3,339,537,978 3,250,984,873 3,339,537,978 3,339,537,978 100.00% 88,553,105	TOTAL			3,339,537,978	3,250,984,873		3,339,537,978	3,339,537,978	100.009	6		88,553,105	-	